

BUSINESS ADVISORY COMMITTEE
(Sixteenth Lok Sabha)

FORTY-FOURTH REPORT
(Presented on **19.7.2017**)

The Business Advisory Committee held a sitting on Tuesday, the 18th July, 2017.

2. The Committee recommended allocation of time to the following items of business as shown against each:-

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| (1) Discussion on Statutory Resolution seeking disapproval of the Banking Regulation (Amendment) Ordinance, 2016 (No. 1 of 2017) and consideration and passing of the Banking Regulation (Amendment) Bill, 2017. (To replace an Ordinance) | } 2 Hours |
| (2) Discussion on Statutory Resolution seeking disapproval of the Punjab Municipal Corporation Law (Extension To Chandigarh) Amendment Ordinance, 2016 (No. 2 of 2017) and consideration and passing of the Punjab Municipal Corporation Law (Extension To Chandigarh) Amendment Bill, 2017. (To replace an Ordinance) | } 1 Hour |
| (3) The Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017. (To replace an Ordinance) .
<i>(Consideration and Passing)</i> | } 2 Hours |
| (4) The Central Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017. (To replace an Ordinance)
<i>(Consideration and Passing)</i> | } May be discussed together |
| (5) The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | } 2 Hours |
| (6) The Indian Institute of Information Technology (Public Private Partnership) Bill, 2017.
<i>(Consideration and Passing)</i> | } 2 Hours |

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| 7) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 2017.
<i>(Consideration and Passing)</i> | } | 2 Hours |
| (8) The Indian Institute of Petroleum and Energy (IIPE) Bill, 2017.
<i>(Consideration and Passing)</i> | } | 2 Hours |

NEW DELHI;
18th July, 2017
Ashadha 27, 1939 (Saka)

Sumitra Mahajan
Chairperson,
Business Advisory Committee.